

Annexure-7

Rolta India Limited

Date of commencement of CIRP : 19.01.2023

List of Creditors (Version 1.0) drawn as on: 09.02.2023

List of Operational Creditors (Government dues)

(Amount in ₹)

Sl.No	Details of Claimant		Details of claim Received		Details of claim Admitted				Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claims under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of Receipt	Amount Claimed	Amount of Claim admitted	Nature of Claim	Whether related party?	% of voting share in CoC, if applicable					
1	Deputy Commissioner of State Tax, Mumbai	State Government	25.01.2023	₹ 13,37,94,448	₹ -	Under verification	No	NA	₹ -	₹ -	₹ 13,37,94,448	₹ -	Refer Note 1
2	Govt of India, Income Tax Department-TDS	Central Government	01.02.2023	₹ 19,33,22,194	₹ 18,27,18,603	Unsecured	No	NA	₹ -	₹ -	₹ 1,06,03,591	₹ -	Refer Note 1
3	Government of India, Ministry of Commerce and Industry, through the development commissioner, SEEP2-SEZ, Andheri (East), Mumbai	Central Government	02.02.2023	₹ 16,33,13,948	₹ -	Unsecured	No	NA	₹ 14,81,69,000	₹ -	₹ 1,51,44,948	₹ -	Refer Note 1 and 2
4	The Professional Tax Officer, Government of Maharashtra	Central Government	01.02.2023	₹ 67,33,934	₹ -	Unsecured	No	NA	₹ -	₹ -	₹ 67,33,934	₹ -	Refer Note 1
	Total			₹ 49,71,64,524	₹ 18,27,18,603				₹ 14,81,69,000	₹ -	₹ 16,62,76,921	₹ -	

Note

- Documents substantiating the claim 'under verification' are under examination and further information and records have been sought from the claimants and /or the corporate debtor.
- Any claim amount which is not crystallized as on Insolvency commencement date i.e 19.01.2023 is categorised as contingent claims.

For Rolta India Limited

Mamta Binani

Mamta Binani
Interim Resolution Professional